

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1528
ANSWERED ON:03.12.2012
BAN OF PRIVATE CONTRACTORS
Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government plans to ban engagement of private contractors who use defence venues at higher rates to private parties for social functions;
- (b) if so, the steps taken by the Government to permit use of these venues only by defence personnel and their immediate families;
- (c) the criteria being adopted for awarding contracts to private parties;
- (d) whether the Government plans to impose immediate blanket ban on private contractors particularly in bordering and naxalite areas in view of threat from neighbouring countries;
- (e) if not, the reasons therefor; and
- (f) the preventive measures being taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (f): The information is being collected and will be laid on the Table of the House.